

**INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
15th WORKSHOP FOR INSOLVENCY PROFESSIONALS**

12th -13th April, 2019

ICSI House, A-5/A, Institutional Area, Jhalana Doongri, Jaipur – 302004.

Day 1 –12th April,2019 (Friday)		
Time	Sessions	Resource Person
10:00 - 11:15	Registration and Inauguration	
10:00 – 11:15	IBC and Emerging Jurisprudence	Mr. Vikram Bajaj, Insolvency Professional
11:15 – 11:30	Tea/Coffee	
11:30 – 12:45	Conducting Forensic Audit and importance in CIRP	Ms. Geetu Singh, Partner, PwC
12:45 - 14:00	Handling Untoward Situations during CIRP	Mr. Gaurav Khurana, Insolvency Professional
14:00 – 14:45	Lunch	
14:45 - 16:00	Valuation and its importance in CIRP	Mr. Gagan Ghai, Registered Valuer
16:00 – 16:15	Tea/Coffee	
16:15 - 17:30	CIRP under IBC (with Case Study)	Mr. Brij Kishore Sharma, Insolvency Professional
Day 2 – 13th April, 2019 (Saturday)		
10:00 - 11:30	Managing an Enterprise – Principles of Management, Operations and Compliance with other laws	Mr. Devendra Jain, Insolvency Professional
11:30 – 11:45	Tea/Coffee	
11:45 - 13:15	Information Memorandum, Resolution Applicant and Resolution Plan	Mr. Sanjeev Ahuja, Insolvency Professional
13:15 – 14:00	Lunch	
14:00 - 15:30	Liquidation under IBC (with Case Study)	Mr. G. P. Madaan, Insolvency Professional
15:30 – 15:45	Tea/Coffee	
15:45 - 17:15	Ethics, Code of Conduct and Disciplinary Proceedings under IBC	Dr. (Ms.) Mukulita Vijayawargiya, Whole Time Member, IBBI
17:15 - 17:30	Vote of Thanks	

For any clarification, please contact Mr. Raghav Maheshwari, Assistant Manager, IBBI on Mobile: 8989611000 and 011-23462997, email – workshop.ip@ibbi.gov.in